

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 15/2008

**PRESENT: SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.**

**NAME OF THE COMPANY:** M/s. Sh. Raj Kumar Bhatia V/s. M/s. Avlight Automotives Ltd. & Ors.

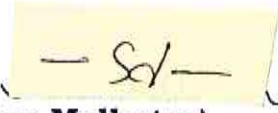
**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	None		
	For the Respondents (s):	Mr. Amitesh Sharma, Advocate Mr. Sushant Kumar, Advocate		

**ORDER**

Valuation Report has been received by this Bench. Parties are at liberty to inspect the same or file their reply.

To come up on 18.12.2017.

  
**(Ina Malhotra)**  
**Member (J)**